



District Legal Services Authority, Solapur

District Court Compound, Solapur

Phone- 0217-2620292 E-mail- mah-soldlsa@bhc.gov.in

Shri. M. R. Deshpande

Principal District & Sessions Judge and
Chairman, District Legal Services Authority, Solapur.

Shri. S. R. Mokashi

Secretary, District Legal Services Authority,
Solapur.

Outward No. 650 /2021

Date :- 3 / 6 /2021

To,

The Hon'ble Consultant (Judicial)
(N. G. T.) (P. B.)

Subject :- Report in Original Application No. 274/2020

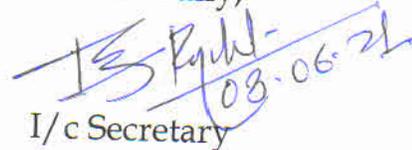
Ref. :- Hon'ble N. G. T. E-mail Dt. 31.05.2021

Respected Sir,

With reference to subject noted above, it is humbly submitted that, as per order under reference, this Authority has obtained information of heirs of deceased person and injured in the said incident and after getting said information Senior Advocate shri. L. N. Maradkar was appointed for legal aid on dtd. 22.01.2021. The intimation was given to legal heirs of deceased and injured in the said incident. Adv. Shri. Maradkar has filed report to this Authority informing that, he has provided legal advice to the heirs of deceased person & injured. He also informed that, they are not interested in filing any proceeding for enhanced compensation. Hence, this compliance report.

Submitted with due respects.

Yours faithfully,


08.06.21

I/c Secretary

District Legal Services Authority, Solapur
District - Solapur